

Scheduled Castes and Scheduled Tribes including Minutes (Hindi and English versions) of the sittings of the Committee relating thereto :

- (1) Sixty-first Report on Action Taken by the Government on the recommendations contained in the Forty-ninth Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Petroleum and Natural Gas - Reservation for and employment of Scheduled Castes and Scheduled Tribes in Indian Oil Corporation Limited including Reservation for Scheduled Castes and Scheduled Tribes in Grant of Gas/Petrol Agencies.
- (2) Sixty-second Report on Action Taken by the Government on the recommendations contained in the Forty-fifth Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Rural Development (Department of Rural Development) - Working of Integrated Rural Development Programme (Assistance Provided to SCs and STs).
- (3) Sixth-third Report on Action Taken by the Government on the recommendations contained in the Forty-fourth Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Environment and Forests—Forest Policy in relation to command over the access of Tribal People to Forest Resources.
- (4) Sixty-fourth Report on Action Taken by the Government on the recommendations contained in the Fifty-first Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Welfare (Tribal Development Division) - Working of Integrated Tribal Development Projects (ITDPs) in Maharashtra.

14.01½ hrs.

STANDING COMMITTEE ON LABOUR AND WELFARE

Twentieth and Twenty-third Reports and Minutes

[English]

SHRIMATI CHANDRA PRABHA URS (Mysore) : Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Labour and Welfare and the Minutes of the Sittings of the Committee relating thereto .

- (1) Twentieth Report on "The Employee's Provident Funds and Miscellaneous Provision (Amendment) Bill, 1993".
- (2) Twenty-third Report on Action Taken by the Government on the recommendations/observations contained in the Eleventh Report of the Standing Committee on Labour and Welfare on "The Ministry of Labour Demands for Grants, 1995-96".

14.01 ¾ hrs.

STANDING COMMITTEE ON RAILWAYS

Nineteenth Report and Minutes

[English]

SHRI HARILAL NANJI PATEL (Kutch) : Sir, I beg to present the Nineteenth Report (Hindi and English versions) of the Standing Committee on Railways (1995-96) on 'Safety Measures and Maintenance of Assets in Railways' and Minutes of the sittings of the Committee relating thereto.

14.02 hrs.

JAMMU AND KASHMIR BUDGET, 1996-97

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : I beg to present a statement of estimated receipts and expenditure of the State of Jammu and Kashmir for the year 1996-97.